

# ORISSA HIGH COURT

FILING REPORT AS ON :08/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/10447/2024	RAUSHASN KUMAR VS STATE OF ODISHA	DEBASIS MISHRA VS	KHURDA ROAD G.R.P.S. /27 /2024 () //
2	D-BLAPL/10449/2024	SILIP KUMAR VS STATE OF ODISHA	DEBASIS MISHRA VS	KHURDA ROAD G.R.P.S. /27 /2024 () //
3	D-BLAPL/10452/2024	SARAT BEHERA VS STATE OF ODISHA	MAHES DAS VS	BHARATPUR PS /51 /2024 () //
4	D-BLAPL/10453/2024	PRATAP KHATUA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MARSHAGHAI /65 /2024 () //
5	D-BLAPL/10467/2024	KISHORE BEHERA VS STATE OF ODISHA	MANORANJAN DAS VS	TANGI (KHURDA) /207 /2024 () //
6	D-BLAPL/10473/2024	GOPINATH BEHERA @ AKSHYA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /86 /2024 () //
7	D-BLAPL/10478/2024	GIRIDHARI MAJHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	NAKTIDEUL /66 /2020 () //
8	D-BLAPL/10479/2024	SURAJ BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /72 /2024 () //
9	D-BLAPL/10480/2024	RANJIT MIRDHA @ BAGH @ RANJIT BAG VS STATE OF ODISHA	SURESH KUMAR JENA VS	CHARMAL /111 /2023 () //
10	D-BLAPL/10481/2024	LAXMIKANTA @ LAXMIDHAR PRADHANI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /187 /2021 () //
11	D-BLAPL/10483/2024	DHANA BOIPARI @ DHANA PARAJA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /22 /2024 () //

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12	D-BLAPL/10486/2024	GOPAL RAY @ R. GOPAL VS STATE OF ODISHA	ABHAS MOHANTY VS	M.V.79 /9 /2021 () //
13	D-BLAPL/10488/2024	SURENDRA BHUYAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	SHERAGADA /545 /2023 () //
14	D-BLAPL/10490/2024	PRADEEP CHANDRA NAYAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	RAMANAGUDA /73 /2023 () //
15	D-BLAPL/10491/2024	MUNA BEHERA @ MUNNA VS STATE OF ODISHA	S.S.RAY (2) VS	RAMANAGUDA /73 /2023 () //
16	D-BLAPL/10492/2024	TARUN MAHANANDIA @ TEMBA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /38 /2020 () //
17	D-BLAPL/10494/2024	BHABANI SANKAR ROUT VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	LAIKERA /67 /2017 () //
18	D-BLAPL/10496/2024	ISWAR SENAPATI VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	/ /0 () //
19	D-BLAPL/10497/2024	CHANDRAKANTA PADHI VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	/ /0 () //
20	D-BLAPL/10498/2024	KALASHRAM BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /117 /2024 () //
21	D-BLAPL/10499/2024	AJIT BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /80 /2024 () //
22	D-BLAPL/10500/2024	SUJIT KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /123 /2024 () //
23	D-BLAPL/10501/2024	SHIVANANDA YADAV	BIBHUTI BHUSAN NANDA	G.R.P.S.,SAMBALPUR /17 /2024

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		VS	VS	()
24	D-BLAPL/10502/2024	STATE OF ODISHA AMJAD KHAN	JUGALA KISHORE PANDA	// SONEPUR /116 /2024
		VS	VS	()
25	D-BLAPL/10503/2024	STATE OF ODISHA BAIKUNTHA LUHA	JUGALA KISHORE PANDA	// LACHHIPUR /84 /2023
		VS	VS	()
26	D-BLAPL/10507/2024	STATE OF ODISHA AJIT NAIK	JUGALA KISHORE PANDA	// TARBHA /56 /2024
		VS	VS	()
27	D-BLAPL/10511/2024	STATE OF ODISHA PRASANT KUMAR NAYAK	SURYAKANTA DWIBEDI	// NIMAKHANDI /265 /2023
		VS	VS	()
28	D-BLAPL/10512/2024	STATE OF ODISHA WILLIAM SORENG	ARUN KUMAR MISHRA	// BRAHMANITARANG /162 /2023
		VS	VS	()
29	D-BLAPL/10513/2024	STATE OF ODISHA SHIBU @ SIBU CHOUHAN	ASHUTOS DASH	// BRAJARAJNAGAR /364 /2022
		VS	VS	()
30	D-BLAPL/10514/2024	STATE OF ODISHA DAITA @ DAIT KUMAR BAG @ KENALU	SURYAKANTA DWIBEDI	// LATHOR /59 /2024
		VS	VS	()
31	D-BLAPL/10516/2024	STATE OF ODISHA SURENDRA KUMAR DEEP	AKSHAYA KUMAR SAHOO	// //0
		VS	VS	()
32	D-BLAPL/10517/2024	STATE OF ODISHA PRASANTA KUMAR TANDI	AKSHAYA KUMAR SAHOO	// KOMNA PS /317 /2023
		VS	VS	()
33	D-BLAPL/10529/2024	STATE OF ODISHA DHARAMA @ DHARMENDRA BARIK	AMULYA RATNA PANDA	// REMUNA /3 /2024
		VS	VS	()
34	D-BLAPL/10533/2024	STATE OF ODISHA KRUSHNA SAHU	LAMBODOR ACHARI	// BHANJANAGAR /268 /2024
		VS	VS	()

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35	D-BLAPL/10534/2024	STATE OF ODISHA ISWAR KALAR @ ISWAR KALAN VS	AMULYA RATNA PANDA VS	// MALKANGIRI /466 /2023 ()
36	D-BLAPL/10539/2024	STATE OF ODISHA PRADEEP KUMAR MISHRA VS	AMITAV TRIPATHY VS	// CYBER CRIME AND ECONOMIC OFFENCES /5 /2024 ()
37	D-BLAPL/10541/2024	STATE OF ODISHA PRABINA PRADHAN VS	JUGALA KISHORE PANDA VS	// BOUDH /449 /2023 ()
38	D-BLAPL/10542/2024	STATE OF ODISHA DINESH BEHERA VS	MANAS KUMAR CHAND VS	// CYBER CRIME AND ECONOMIC OFFENCES /6 /2024 ()
39	D-BLAPL/10543/2024	STATE OF ODISHA PARBATI AMAT VS	UMA SHANKAR PATEL VS	// HEMGIR /319 /2023 ()
40	D-BLAPL/10544/2024	STATE OF ODISHA RANJU @ RANJITA BEHERA VS	SAPAN KUMAR LENKA VS	// DHAULI PS /106 /2023 ()
41	D-BLAPL/10545/2024	STATE OF ODISHA SUPRAVA SAMAL VS	SAPAN KUMAR LENKA VS	// DHAULI PS /106 /2023 ()
42	D-BLAPL/10547/2024	STATE OF ODISHA PRABINA PRADHAN VS	JUGALA KISHORE PANDA VS	// BOUDH /446 /2023 ()
43	D-BLAPL/10551/2024	STATE OF ODISHA SANTOSH PANDA VS	SUBHRAJIT SAHOO VS	// K.NUAGAON /65 /2024 ()
44	D-BLAPL/10552/2024	STATE OF ODISHA DEBANANDA BHADRA @ KUTU VS	SATYANARAYAN MISHRA VS	// MALKANGIRI /52 /2024 ()
45	D-BLAPL/10555/2024	STATE OF ODISHA RANJAN KUMAR MANDAL VS STATE OF ODISHA	MANORANJAN PADHY VS	// SEA BEACH /59 /2024 () //

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46	D-BLAPL/10557/2024	BEDAMATI SELEMA @ SELAMA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //
47	D-BLAPL/10558/2024	CHAND @ CHAN KHAN VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /18 /2024 () //
48	D-BLAPL/10561/2024	PRABINA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /440 /2023 () //
49	D-BLAPL/10563/2024	RAJ @ SK. GULAM RASUL VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	MAHILA P.S.(BBSR) /68 /2023 () //
50	D-BLAPL/10564/2024	SUBRAT KUMAR JENA VS STATE OF ODISHA	JYOTIKANT MAHAPATRA VS	CYBER CRIME AND ECONOMIC OFFENCES /5 /2024 () //
51	D-BLAPL/10567/2024	TULASI DAS @ TULSHI DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JHIRPANI P.S. /29 /2024 () //
52	D-BLAPL/10568/2024	KUNU @ NARENDRA DAS VS STATE OF ODISHA	ABHILASH MISHRA VS	BINIKA /209 /2023 () //
53	D-BLAPL/10569/2024	MANISHA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	DARINGBADI /51 /2024 () //
54	D-BLAPL/10577/2024	PURNA PANGI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	POTTANGI /50 /2024 () //
55	D-BLAPL/10578/2024	M. BALAKRISHNAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	POTTANGI /50 /2024 () //
56	D-BLAPL/10586/2024	DAYANIDHI NAIK VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BINIKA /144 /2023 () //
57	D-BLAPL/10587/2024	PRAKASH GURJAR	ANANTA NARAYAN PATTANAYAK	POTTANGI /24 /2023

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		VS	VS	()
58	D-BLAPL/10588/2024	STATE OF ODISHA M. SANTOSH DORA	SUJATA JENA	// PATTAPUR (ASKA) /380 /2022
		VS	VS	()
59	D-BLAPL/10591/2024	STATE OF ODISHA GANGADHAR JENA	DIBYA JYOTI SAHOO	// SIMULIA /390 /2023
		VS	VS	()
60	D-BLAPL/10593/2024	STATE OF ODISHA MILU @ BALARAM SWAIN	SAUMYA RANJAN PRADHAN	// PURI SADAR /299 /2023
		VS	VS	()
61	D-BLAPL/10595/2024	STATE OF ODISHA NANDU @ LIPUN NAIK	RAJESH RANJAN SAHOO	// NALCO /129 /2023
		VS	VS	()
62	D-BLAPL/10600/2024	STATE OF ODISHA SUJIT KUMAR	DIPTIREKHA NANDA	// //0
		VS	VS	()
63	D-BLAPL/10606/2024	STATE OF ODISHA PINTU BISWAKARMA	AKASH BHUYAN	// //0
		VS	VS	()
64	D-BLAPL/10607/2024	STATE OF ODISHA SIBARAM GOUDA	AMULYA RATNA PANDA	// G.UDAYAGIRI /43 /2024
		VS	VS	()
65	D-BLAPL/10608/2024	STATE OF ODISHA BACHAN NAYAK	AMULYA RATNA PANDA	// DARINGBADI /48 /2024
		VS	VS	()
66	D-BLAPL/10610/2024	STATE OF ODISHA DINESH GEHLOT	TATTWAGNYA MISHRA	// BHUBANESWAR G.R.P.S. /27 /2024
		VS	VS	()
67	D-BLAPL/10613/2024	STATE OF ODISHA BAPINA @ BIKASH PANI	BISWABHUSAN DAS	// PARADEEP LOCK /95 /2024
		VS	VS	()
68	D-BLAPL/10618/2024	STATE OF ODISHA ABHI DEHURY @ ABHIMANYU DEHURY	AMIT KUMAR NATH	// CHHENDIPADA /69 /2013
		VS	VS	()

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69	D-BLAPL/10625/2024	STATE OF ODISHA SANGRAM PRADHAN VS	PRAVASH PUJAREE VS	// KHURDA MODEL /351 /2023 ()
70	D-BLAPL/10626/2024	STATE OF ODISHA FIROZ KHAN VS	NITYANANDA MOHAPATRA VS	// KANDARPUR /171 /2023 ()
71	D-BLAPL/10630/2024	STATE OF ODISHA VIKASH KUMAR SINGH VS	NITYANANDA MOHAPATRA VS	// NAKTIDEUL /41 /2024 ()
72	D-BLAPL/10633/2024	STATE OF ODISHA LALIT MAHAJAN VS	SHYAM MANOHAR VS	// KORAPUT SADAR /74 /2018 ()
73	D-BLAPL/10635/2024	STATE OF ODISHA SADA @ SADASIB PRADHAN @ SADASIBA PRADHAN VS	PRAVASH CHANDRA JENA VS	// FATEGARH /71 /2012 ()
74	D-BLAPL/10637/2024	STATE OF ODISHA BAISHNBA BEHERA @ BAISNAB BEHERA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /35 /2024 ()
75	D-BLAPL/10642/2024	STATE OF ODISHA BADAL GOUDA VS	MANOJ PATTNAIK VS	// SURADA /88 /2023 ()
76	D-CMAPL/15837/2024	STATE OF ODISHA PRASANTA SAGAR MOHANTY VS	RAJESH KUMAR MAHAPATRA VS	// // ()
77	D-CMAPL/15877/2024	STATE OF ODISHA MADHUSUDAN BEHERA VS	ADV VS	// // ()
78	D-CMP/15696/2024	STATE OF ODISHA GIRIJA BHUSAN RATH VS	BIKRAM RATH VS	// // ()
79	D-CMP/15780/2024	BISWAJIT DASRATHI MOHAPATRA @ JIYU SETHY BHUBANESWAR SAMAL VS	AJIT CH MOHAPATRA VS	// // ()
		ANAM CHARAN SAMAL		//

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80	D-CMP/15795/2024	GOBINDA SAHOO VS RABINDRA @ RABI SAHOO	MAHESWAR MOHANTY VS	// 0 //
81	D-CMP/15842/2024	SHARBANI BOSE VS JATINDRA KUMAR DAS	SONITA BISWAL VS	// 0 //
82	D-CMP/15866/2024	BHABAGRAHI @ BUDHADEB TARAI VS TUNI BARIK	TUSAR KUMAR MISHRA VS	// 0 //
83	D-CONTC/15703/2024	GOPAL CHARAN PRUSTY VS S ASWATHY, I.A.S.	ADV VS	// 0 //
84	D-CONTC/15705/2024	BHAGABAN MOHAPATRA VS S ASWATHY, I.A.S.	ADV VS	// 0 //
85	D-CONTC/15709/2024	GEETAMANI SOREN@MAJHI VS SUBRAT KUMAR PANDA, I.A.S.	ADV VS	// 0 //
86	D-CONTC/15711/2024	CHARULATA DEI @ KABI VS RANJEET DAS,ASSISTANT SETTLEMENT OFFICER,BHUBANESWAR	ADV VS	// 0 //
87	D-CONTC/15715/2024	SASWATA DEI VS RANJEET DAS,ASSISTANT SETTLEMENT OFFICER,BHUBANESWAR	ADV VS	// 0 //
88	D-CONTC/15720/2024	UJJWAL CHANDRA KAR VS SATYABRAT SAHU, I.A.S.	ADV VS	// 0 //
89	D-CONTC/15724/2024	BIBHUTI BHUSAN SATPATHY VS ANU GARH, IAS	ADV VS	// 0 //
90	D-CONTC/15726/2024	SUSIL KUMAR MOHANTY VS ANU GARG, IAS	ADV VS	// 0 //
91	D-CONTC/15729/2024	PRAMILA BISWAL	ADV	//



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		VS	VS	0
92	D-CONTC/15731/2024	ANU GARG, IAS PRAMOD KUMAR MALLIK	ADV	//
		VS	VS	0
93	D-CONTC/15739/2024	ANU GARG, I.A.S SUDHIR KUMAR SAHOO	ADV	//
		VS	VS	0
94	D-CONTC/15746/2024	ABHIMANU BARIK, SUPDT., ENGNR., RWS AND S. DIVISION, PURI RABINARAYAN BARAL	ADV	//
		VS	VS	0
95	D-CONTC/15754/2024	ANU GARG, I.A.S. RAMANATH PANIGRAHI	SANDHYARANI PANI	//
		VS	VS	0
96	D-CONTC/15759/2024	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT. AKSHAYA KUMAR MOHANTY	HARIPAD MOHANTY	//
		VS	VS	0
97	D-CONTC/15760/2024	SUSHANTA KUMAR DAS, O.A.S. GOURANG CHARAN SENAPATI	BISHNU BRATA SINGH	//
		VS	VS	0
98	D-CONTC/15763/2024	SUSANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION., BBSR, KHORDHA BIDYUTLATA MOHANTY	ADV	//
		VS	VS	0
99	D-CONTC/15792/2024	S., ASWASTHY, COMMNR., CUM SECY., S AND ME, DEPT. ADITYA BHANJAN SAHOO	ADV	//
		VS	VS	0
100	D-CONTC/15793/2024	USHA PADHEE, IAS SREEPATI RANJAN DASH	ADV.	//
		VS	VS	0
101	D-CONTC/15794/2024	USHA PADHEE, I.A.S. BHASKAR CHANDRA PRADHAN	ADV	//
		VS	VS	0
102	D-CONTC/15811/2024	ASWATHI S, I.A.S. GOURHARI PANIGRAHI	ADV.	//
		VS	VS	0

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103	D-CONTC/15812/2024	ASWATHY S, I.A.S. BHAKTA RANJAN DUTTA VS	ADV VS	// // 0
104	D-CONTC/15813/2024	ASWATHY S., I.A.S. PRAFULLA CHANDRA KHUNTIA VS	ADV VS	// // 0
105	D-CONTC/15815/2024	ASWASTHY S., I.A.S. MINATIRANI PRADHAN VS	ADV. VS	// // 0
106	D-CONTC/15817/2024	ASWATHY S, I.A.S. ABADHUTA BANDHA VS	ADV VS	// // 0
107	D-CONTC/15820/2024	SK. SAGIR, TAHASILDAR, SORO, BALASORE SULOCHANA SETHI VS	ADV. VS	// // 0
108	D-CONTC/15822/2024	ASWATHY S, I.A.S. SUJATA DAS@SAHOO VS	ADV. VS	// // 0
109	D-CONTC/15825/2024	ASWATHY S, I.A.S. AJAYO KUMAR GANTAYAT VS	ADV. VS	// // 0
110	D-CONTC/15828/2024	ASWATHY S, I.A.S. SANDHYARANI MOHANTY VS	ADV. VS	// // 0
111	D-CONTC/15831/2024	ASWATHY S, I.A.S. KULAYUSHA SWAIN VS	ADV. VS	// // 0
112	D-CONTC/15840/2024	BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER SECONDARY EDUCATION, ODISHA SANJAY BALIARSINGH VS	BISHAL BAIVAB VS	// // 0
113	D-CONTC/15844/2024	BIBHAS RANJAN PANIGRAHI, TAHASILDAR, KHURDA SARAT KUMAR PADHEE VS	ADV VS	// // 0
		ARAVIND AGARWAL, I.A.S.		//

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114	D-CONTC/15849/2024	BHAKTI PRAKAS MOHAPATRA VS ARAVIND AGARWAL, I.A.S.	ADV VS	// 0 //
115	D-CONTC/15853/2024	DR.PATITA PABAN DAS VS KANHU CHARAN MALIK, REGISTRAR RAVENSHAW UNIVERSITY, CUTTACK	SIDHANT DAS VS	// 0 //
116	D-CONTC/15856/2024	DR.MANOJ KUMAR DAS VS KANHU CHARAN MALIK, REGISTRAR, RAVENSHAW UNIVERSITY, CUTTACK	SIDHANT DAS VS	// 0 //
117	D-CONTC/15864/2024	ARTABANDHU ROUT VS SUSHANTA LUMAR DASH. I.A.S.	ADV VS	// 0 //
118	D-CONTC/15869/2024	SAYED KAMAR ALLI VS D.E.O, CUTTACK	AJAY KUMAR TRIPATHY VS	// 0 //
119	D-CONTC/15872/2024	NIRMALA MOHARANA VS SANJAY KUMAR SINGH, I.A.S.	AJAY KUMAR TRIPATHY VS	// 0 //
120	D-CONTC/15879/2024	BASANTA KUMAR BARIK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
121	D-CONTC/15886/2024	RAGHUNATH BEHERA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
122	D-CONTC/15889/2024	RAMA CHANDRA PASA VS SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0 //
123	D-CONTC/15895/2024	NITYANANDA MANGARAJ VS ANU GARG, I.A.S.	ADV. VS	// 0 //
124	D-CONTC/15897/2024	PRADIPTA KUMAR PARIDA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
125	D-CONTC/15899/2024	PARIKSHITA PRADHAN	ADV.	//

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		VS	VS	()
126	D-CONTC/15902/2024	ANU GARG, I.A.S. HRUSHIKESH GHIVELA	ADV.	//
		VS	VS	()
127	D-CONTC/15903/2024	DEBIDUTTA BISWAL, I.F.S. HARIHAR RANA	ADV.	//
		VS	VS	()
128	D-CRLA/10462/2024	SATYABRATA SAHU, I.A.S. ANIL RAJ @ SANIA	ARIJEET MISHRA	KOREI /298 /2021
		VS	VS	()
129	D-CRLA/10466/2024	STATE OF ODISHA SIPUN MAHANTA @ KALPATARU MAHANTA	PARTHA SARATHI DAS	KEONJHAR SADAR /438 /2021
		VS	VS	()
130	D-CRLA/10475/2024	STATE OF ODISHA GYANA RANJAN DAS @ PAPU	ARIJEET MISHRA	MANGALPUR /504 /2020
		VS	VS	()
131	D-CRLA/10535/2024	STATE OF ODISHA BAINSI MURMU	HEMANTA KUMAR MOHANTA	BETNOTI /266 /2021
		VS	VS	()
132	D-CRLA/10582/2024	STATE OF ODISHA PURANDHAR CHHURIA	AKSHAYA KUMAR SAHOO	DEOGARH /198 /2011
		VS	VS	()
133	D-CRLA/10632/2024	STATE OF ODISHA CHANDAN @ RAKESH MOHAPATRA	JNYANANANDA PANDA	KUMBHARAPARA /1 /2022
		VS	VS	()
134	D-CRLA/10634/2024	STATE OF ODISHA PURNA CHANDRA BEHERA	JNYANANANDA PANDA	KUMBHARAPARA /1 /2022
		VS	VS	()
135	D-CRLA/10641/2024	STATE OF ODISHA AKSHAYA KUMAR SETHI	ASHWINI KUMAR DAS	KISSANNAGAR PS /110 /2021
		VS	VS	()
136	D-CRLMA/10477/2024	STATE OF ODISHA KUNTI DAS	SOURAV DAS	BARANGA /288 /2021
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CRLMA/10560/2024	STATE OF ODISHA GITANJALI @ RITANJALI BAGH @ RITA VS	SURESH KUMAR PANDA VS	// KIAKATA /68 /2023 ()
138	D-CRLMA/10605/2024	STATE OF ODISHA SK.RAFIQ ALI VS	ADV VS	// //0 ()
139	D-CRLMC/10450/2024	APSANA PERWEEN DEBENDRA KUMAR JOSHI VS	BIJAY KUMAR BEHERA VS	// GAISILET /125 /2023 ()
140	D-CRLMC/10456/2024	STATE OF ODISHA BHIKARI CHARAN PAL VS	MONOMOY BASU VS	// REMUNA /180 /2013 ()
141	D-CRLMC/10459/2024	STATE OF ODISHA AMAR KUMAR SAHOO VS	JUGALA KISHORE PANDA VS	// BHANDARIPOKHARI /8 /2024 ()
142	D-CRLMC/10460/2024 CRLMC/1160/2024	STATE OF ODISHA KUMUD KANCHAN @ RINKI VS	RASHMI KANTA ACHARYA VS	// //0 J.M.F.C. (III) BHUBANESWAR(Khordha ) ICC/0003900/2020
143	D-CRLMC/10476/2024	STATE OF ODISHA JIBAN KRUSHNA KARAN VS	KUMAR KASHYAP VS	// () //
144	D-CRLMC/10493/2024	STATE OF ODISHA JAGA @ JAGABANDHU BEHERA VS	BIBHUTI KESHARI BISWAL VS	// DHENKANAL SADAR /185 /2009 ()
145	D-CRLMC/10495/2024	STATE OF ODISHA PRADEEP SINGH @ PRADIP VS	KULDEEP MOHANTY VS	// LEPHRIPADA /82 /2023 ()
146	D-CRLMC/10505/2024	STATE OF ODISHA PRASANTA MISHRA VS	BISHNU PRASAD PRADHAN VS	// KHANDAGIRI P.S. /456 /2022 ()
147	D-CRLMC/10522/2024	STATE OF ODISHA ANNAPURNA MISHRA@ARNAPURNA PATRI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// SATYABADI /179 /2023 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CRLMC/10527/2024	SAILABALA MISHRA VS EXECUTIVE MAGISTRATE CUM TAHASILDAR, DARPANA	SANGRAM MISHRA VS	BALICHANDRAPUR /135 /2023 () //
149	D-CRLMC/10531/2024	BISHNU NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /63 /2006 () //
150	D-CRLMC/10532/2024	BASANTA DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /3 /2008 () //
151	D-CRLMC/10550/2024	RUDRA NARAYAN MOHANTY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MAHILA P.S.(BBSR) /159 /2022 () //
152	D-CRLMC/10553/2024	RUDRA NARAYAN MOHANTY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	INFOCITY PS /95 /2023 () //
153	D-CRLMC/10570/2024	SUDEI @ SUDARSAN BHOI @ SUDARSHAN BHOI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /92 /2018 () //
154	D-CRLMC/10573/2024	SANDIP HARICHANDAN VS STATE OF ODISHA	PRONOY MOHANTY VS	LAXMISAGAR P.S. /367 /2022 () //
155	D-CRLMC/10575/2024	GOBINDA BINDHANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DABUGAM /89 /2015 () //
156	D-CRLMC/10576/2024	DIBAKAR @ KALU @ KALIA DALEI VS STATE OF ODISHA	JAGAJIT PANA VS	NAYAGARH /109 /2012 () //
157	D-CRLMC/10579/2024	CHAITANYA SUNA VS STATE OF ODISHA	ABHILASH MISHRA VS	TARBHA /155 /2017 () //
158	D-CRLMC/10581/2024	ADITYANARAYAN PANDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KUAKHIA /92 /2023 () //
159	D-CRLMC/10601/2024	ANNAPURNA BEHERA	TUSAR KUMAR MISHRA	PURI TOWN /3 /2017

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	D-CRLMC/10617/2024	STATE OF ODISHA B.SUMAN KUMAR	PRAVASH PUJAREE PARIDA	// / /0
		VS	VS	()
161	D-CRLMC/10619/2024	J.SRINIMISHA CHINTU @ ANIPKU KUMAR PRADHAN	PRAVAT KUMAR NAYAK	// DASPALLA /22 /2011
		VS	VS	()
162	D-CRLMC/10624/2024	STATE OF ODISHA SAMBIT KUMAR BALIARSINGH	PRAVASH PUJAREE PARIDA	// MAHILA P.S.(BBSR) /5 /2018
		VS	VS	()
163	D-CRLMC/10628/2024	STATE OF ODISHA SUNIL KUMAR DALAI @ SUNIL DALAI	ANIRUDHA DAS	// BALLIGUDA /82 /2021
		VS	VS	()
164	D-CRLMC/10631/2024	STATE OF ODISHA BISCHITRA DALAI @ DALEI	ANIRUDHA DAS	// BALLIGUDA /82 /2021
		VS	VS	()
165	D-CRLMP/10446/2024	STATE OF ODISHA SUJIT ROUT	SARADA PRASAD DASH	// / /0
		VS	VS	()
166	D-CRLMP/10451/2024	STATE OF ODISHA SANTI LATA JENA	HARIHAR PANIGRAHI	// / /0
		VS	VS	()
167	D-CRLMP/10454/2024	STATE OF ODISHA DR. LAXMIDHAR BISWAL	RITURANJAN CHHOTARAY	// / /0
		VS	VS	()
168	D-CRLMP/10469/2024	STATE OF ODISHA ARABINDA NAYAK	PRASANNA KUMAR DASH	// / /0
		VS	VS	()
169	D-CRLMP/10489/2024	STATE OF ODISHA MANO RANJITA BEHERA	RESHMA BEHERA	// / /0
		VS	VS	()
170	D-CRLMP/10504/2024	STATE OF ODISHA MAHESH KUMAR MALLICK	BIJAYA KUMAR PARIDA 2	// / /0
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-CRLMP/10519/2024	STATE OF ODISHA ARUN KUMAR PRADHAN VS	ALOK KUMAR DAS VS	// /0 0
172	D-CRLMP/10524/2024	STATE OF ODISHA BINOD BAG VS	ALOK KUMAR DAS VS	// /0 0
173	D-CRLMP/10546/2024	STATE OF ODISHA SUSHANTA MAJHI VS	SURESH KUMAR PANDA VS	// /0 0
174	D-CRLMP/10548/2024	STATE OF ODISHA KUNA ROULA VS	SURESH KUMAR PANDA VS	// /0 0
175	D-CRLMP/10549/2024	STATE OF ODISHA JYOTIRMAYEE GOUDA VS	SURESH KUMAR PANDA VS	// /0 0
176	D-CRLMP/10559/2024	STATE OF ODISHA ALL ODISHA STATE BANK OFFICERS HOUSING CO-OPERATIVE SOCIETY LTD., BBSR PRABODHA CHANDRA NAYAK VS	VS	// /0 0
177	D-CRLMP/10583/2024	STATE OF ODISHA BHABHAMANI PANDA VS	MANAS KUMAR CHAND VS	// /0 0
178	D-CRLMP/10589/2024	STATE OF ODISHA MAMATA PATNI @ MAMATA PATTANAYAK VS	SHIVSANKAR MOHANTY VS	// /0 0
179	D-CRLMP/10614/2024	STATE OF ODISHA LALATENDU SHRICHANDAN VS	SAROJ KUMAR PADHI VS	// /0 0
180	D-CRLREV/10521/2024	STATE OF ODISHA KHIRABDHIRAJ MAHAPATRA VS	ANJAN KUMAR BISWAL VS	// BALASORE VIGILANCE /34 /2014 0
181	D-FAO/15896/2024	STATE OF ODISHA(VIG.) CHAIRMAN, M.C., PARADEEP PORT VS A.APPA NARAYAN	BISWAJIT MOHANTY VS	// / 0 //



**ORISSA HIGH COURT****FILING REPORT AS ON :08/04/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	D-MACA/15692/2024	DEBIDUTTY TRIPATHY VS Y.RAMESH	PRADEEP KUMAR MISHRA VS	// 0 //
183	D-MACA/15779/2024	MANJU RAY VS NAGESWAR RAI	BIRANCHI NARAYAN RATH VS	// 0 //
184	D-MATA/15818/2024	SK. JAHID VS MAMTAJ BEGUM	MAHESWAR MOHANTY VS	// 0 //
185	D-MATA/15821/2024	SHALINI MOHAPATRA VS NALINI SRINIVAS PENUMALLA	TAPANA KUMAR MOHANTY VS	// 0 //
186	D-MATA/15851/2024	SURJEET PARIDA VS CHINMAYEE RAUL	KABIR KUMAR JENA VS	// 0 //
187	D-MATA/15861/2024	PURNA CHANDRA MISHRA VS PRAVATI MISHRA	TRILOCHAN PANIGRAHI VS	// 0 //
188	D-RPFAM/15824/2024	BIRENDRA KHORA VS RAJNEETA KHETRIYA	CHITTA RANJAN LENKA VS	// 0 //
189	D-RPFAM/15841/2024	RASHMITA NAIK VS BABULA MURMU	ARJUNA CHARANA BEHERA VS	// 0 //
190	D-RPFAM/15867/2024	MAMINA @ SUMAN SAIBA SAHU VS SRIKANTA SAHU	TUSAR KUMAR MISHRA VS	// 0 //
191	D-RPFAM/15892/2024	KARTIKA CHANDRA SAMAL VS SANDHYARANI SAMAL	ASHOK KUMAR BEHERA VS	// 0 //
192	D-RSA/15698/2024	PRADIP SAMAL @ HULA SAMAL VS BRAHMANANDA SAMAL	MALAYA KUMAR MISHRA VS	// 0 //
193	D-RSA/15701/2024	PRADIP SAMAL @ HULA SAMAL	MALAYA KUMAR MISHRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	D-RSA/15702/2024 RSA/80/2024	BRAHMANANDA SAMAL MAMATA ROUTRAY VS	PRASAN KUMAR SAHOO VS	// // DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack)
195	D-RSA/15770/2024	CHITTARANJAN MOHANTY BALUNKI SWAIN @ MOHANTY VS	PRASAN KUMAR SAHOO VS	RFA/0000063/2019 // 0
196	D-RVWPET/15738/2024	TRINATH SWAIN AMIYA RANJAN NAYAK VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
197	D-STREV/15799/2024	STATE OF ODISHA M/S. ADANI ENTERPRISES LTD., BBSR VS	PRANAYA KISHORE HARICHANDAN VS	// // 0
198	D-WA/15700/2024	STATE OF ODISHA VS	DEBASIS MOHAPATRA,A.S.C VS	// 0
199	D-WA/15708/2024	GIRIJA SHANKAR PANDA STATE OF ODISHA VS	SURYA NARYAN PATNAIK,A.G.A VS	// // 0
200	D-WA/15713/2024	PRAMOD KUMAR KHUNTIA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A VS	// // 0
201	D-WA/15734/2024	KHALI GAUDA STATE OF ODISHA VS	DEBASIS MOHAPATRA,A.S.C VS	// // 0
202	D-WA/15743/2024	SIMACHALA SAHOO STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
203	D-WA/15745/2024	DARSANIA DEHURY STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
204	D-WA/15801/2024	KUMUDINI DASH STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // 0

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WA/15810/2024	JHUM JHUM DAS CHITTARANJAN ROUT VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// // 0 //
206	D-WA/15843/2024	STATE OF ODISHA VS BIHARI PATEL STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
207	D-WA/15847/2024	STATE OF ODISHA VS JATIN KUMAR PATEL PARADIP PORT TRUST,SECRETARY	MANOJA KUMAR KHUNTIA,A.G.A. VS SATYASMRUTI MOHANTY	// 0 //
208	D-WA/15852/2024	VS JYOTI PRAKASH DAS STATE OF ODISHA	SATYASMRUTI MOHANTY VS	// 0 //
209	D-WA/15858/2024	VS SAROJ KUMAR MEHER STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
210	D-WA/15888/2024	VS RAMESH CHANDRA BARIK STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
211	D-WA/15905/2024	VS SURENDRA NATH PANIGRAHI KANHU GOPAL CHAKRABORTY	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
212	D-WP(C)/15691/2024	VS THE SECY. URBAN AND HOUSING DEVELOPMENT DEPT. BBSR SUMANT KUMAR SAHOO	TRILOCHAN PANIGRAHI VS	// 0 //
213	D-WP(C)/15693/2024	VS STATE OF ODISHA RAMESH CHANDRA ROUTHAY	SHASHIBHUSAN BISWAL VS	// 0 //
214	D-WP(C)/15694/2024 WP(C)/8631/2024	VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI KISHORE CHANDRA PANIGRAHI	MANOJA KUMAR KHUNTIA VS	// 0 //
215	D-WP(C)/15695/2024	VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :08/04/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	D-WP(C)/15697/2024 WP(C)/8654/2024	SUKANTA KUMAR DALAI VS TPNODL, BALASORE	PRASANTA KUMAR SATAPATHY VS	// 0 //
217	D-WP(C)/15699/2024	PARBATI MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
218	D-WP(C)/15704/2024	MUKTIKANTA PRADHAN VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
219	D-WP(C)/15706/2024	DR. NAMITA RATH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
220	D-WP(C)/15707/2024	SUBHASHREE PARIDA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
221	D-WP(C)/15710/2024	HEMA DAL @ BHOL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
222	D-WP(C)/15712/2024	GANESH SETHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
223	D-WP(C)/15714/2024	M/S SWASTIK STEVEDORES PVT. LTD, JAGATSINGHPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
224	D-WP(C)/15716/2024	M/S SWASTIK INFRA SERVICES PVT. LTD., JAGATSINGHPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
225	D-WP(C)/15717/2024	KIRAN PATRA VS UNION OF INDIA	PRADOSH KUMAR DAS VS	// 0 //
226	D-WP(C)/15718/2024	M/S SWASTIK INFRA SERVICES PVT. LTD, CUTTACK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
227	D-WP(C)/15719/2024	TANA MURMU	PRASANTA KUMAR MISHRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/15721/2024	RAJA RAMAN MUDULI	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/15722/2024	ANILA PRASAD JENA	SIBA PRASAD PATI	//
		VS	VS	0
		MD. ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD. BBSR		//
230	D-WP(C)/15723/2024	PASHURAM GIRI	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/15725/2024	BISWA RANJAN MOHANTY	SARAT CHANDRA MEKAP	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/15727/2024	SAMARPANA DASH	SARATHI JYOTI MOHANTY	//
	WP(C)/8646/2024	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/15728/2024	PIYUS DASH	ASMIYA RANJAN MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/15730/2024	BABULI JENA	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/15732/2024	SURAJAN BARIK	SRIKAR KUMAR RATH	//
		VS	VS	0
		THE COLLECTOR, BALASORE CUM CHAIRMAN TENDER COMMITTEE		//
236	D-WP(C)/15733/2024	SUSANTA KUMAR JENA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/15735/2024	SANJAY KUMAR DAS	SUBHADUTTA ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/15736/2024	JAIPHULA PATRA	SUSIL KUMAR PATTNAIK	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :08/04/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
239	D-WP(C)/15737/2024	STATE OF ODISHA RABINDRA SAHOO VS	RANJAN KUMAR NAYAK VS	// // 0
240	D-WP(C)/15740/2024 WP(C)/8587/2024	STATE OF ODISHA BHARATRAM SAHU VS	SALAUDDIN KHAN VS	// // 0
241	D-WP(C)/15741/2024	STATE OF ODISHA BIJAY KUMAR NANDA VS	SARATHI JYOTI MOHANTY VS	// // 0
242	D-WP(C)/15742/2024 WP(C)/8585/2024	THE COLLECTOR-CUM-DPC, MGNREGA, MAYURBHANJA BHARAT BHUSAN PRADHAN VS	SALAUDDIN KHAN VS	// // 0
243	D-WP(C)/15744/2024 WP(C)/8581/2024	STATE OF ODISHA DILLIP KUMAR JOSHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
244	D-WP(C)/15747/2024	STATE OF ODISHA DEBENDRANATH SWAIN VS	TRILOCHAN PANIGRAHI VS	// // 0
245	D-WP(C)/15748/2024 WP(C)/8636/2024	STATE OF ODISHA RAJESH KUMAR SATPATHY VS	KHIROD CHANDRA MAJHI VS	// // 0
246	D-WP(C)/15749/2024 WP(C)/8637/2024	R.T.O KENDRAPARA MRUTYUNJAYA PANDA VS	KHIROD CHANDRA MAJHI VS	// // 0
247	D-WP(C)/15750/2024	R.T.O CUTTACK KISHORE CHANDRA SAHU VS	SUVENDU KUMAR RAY VS	// // 0
248	D-WP(C)/15751/2024 WP(C)/8629/2024	CHIEF GENERAL MANAGER (MSME), IDCO TOWER, BBSR BULARAM BEHERA VS	PURNA CHANDRA DAS VS	// // 0
249	D-WP(C)/15752/2024	UNION OF INDIA TAPASWINI NAIK VS	TRILOCHAN PANIGRAHI VS	// // 0
		THE STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :08/04/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	D-WP(C)/15753/2024	DR. SHELLY PATANAİK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
251	D-WP(C)/15755/2024	MANJUSHREE DWIBEDY VS COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
252	D-WP(C)/15756/2024 WP(C)/8622/2024	BAYANI ROUT VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
253	D-WP(C)/15757/2024	SOUMYA RANJAN BEHERA VS SUB COLLECTOR CUTTACK SADAR, CUTTACK	SAILESH DAS VS	// 0 //
254	D-WP(C)/15758/2024	BIJAYALAXMI DAS VS COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPT.	SANDHYARANI PANI VS	// 0 //
255	D-WP(C)/15761/2024	SUPRAVA MOHANTY VS COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
256	D-WP(C)/15762/2024	TAPAN KUMAR CHAKRA VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
257	D-WP(C)/15764/2024	CHANDRAMANI SAHOO VS COMMISSIONER CUM SECRETARY, DEPTT	SANDHYARANI PANI VS	// 0 //
258	D-WP(C)/15765/2024	BHARATI BARIK VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
259	D-WP(C)/15766/2024	M/S. THE K C LTD. GANJAM VS THE CHAIRMAN CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
260	D-WP(C)/15767/2024	M/S. THE K C P LTD, GANJAM VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
261	D-WP(C)/15768/2024	KSHYANTI MANJARI MANDHATA	DEEPAK KUMAR MOHAPATRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/15769/2024	JAYASHREE BISWAL	BIBHUTI KESHARI BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/15771/2024	UTKAL TRADING COMPANY PVT. LTD. SUNDARGARH	CHITRASEN PARIDA	//
		VS	VS	0
		PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR		//
264	D-WP(C)/15772/2024	BARENDRA KUMAR MOHAPATRA	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/15773/2024	MURALI PRADHAN	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/15774/2024	MIHIR RANJAN PANDA	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/15775/2024	BIBEKANANDA BARIK	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/15776/2024	KABITA SAHOO	SOUMYA RANJAN PANDA	//
		VS	VS	0
		THE CHAIRMAN, NATIONAL HIGHWAYS, BBSR, ODISHA		//
269	D-WP(C)/15777/2024	TADASHA PRIYADARSHINI NAYAK	LAXMAN PRADHAN	//
		VS	VS	0
		MD, ODISHA STATE CIVIL SUPPLY CORPORATION LTD. BBSR		//
270	D-WP(C)/15778/2024	ASUTOS BEHERA	BAIDHAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/15781/2024	BICHITRANANDA SWAIN	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/15782/2024	SOMANATH DAS	ANJAN KUMAR BISWAL	//
		VS	VS	0



## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/15783/2024	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI DR. AKASH KUMAR AGARAWAL VS IPSITA MISHRA	KOUSIK ANANDA GURU VS	// // 0 //
274	D-WP(C)/15784/2024	SUPRAVA DAS VS STATE OF ODISHA	TRUPTI RANJAN MOHAPATRA VS	// 0 //
275	D-WP(C)/15785/2024	DR. DEBASIS MISHRA @ DEBASHISH MISHRA VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
276	D-WP(C)/15786/2024	DEBENDRANATH PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// 0 //
277	D-WP(C)/15787/2024	MAMATA MAYEE SAHOO VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	// 0 //
278	D-WP(C)/15788/2024	M/S QUINN INDIA CATERING, CUTTACK VS UNION OF INDIA	AMAR KUMAR MOHANTY VS	// 0 //
279	D-WP(C)/15789/2024	M/S. SANGRAM MISHRA, SONEPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
280	D-WP(C)/15790/2024	LALIT MOHAN GADATYA VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
281	D-WP(C)/15791/2024	URMILA BEHERA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
282	D-WP(C)/15796/2024	SUBHASHREE ACHARYA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
283	D-WP(C)/15797/2024	KUNI NAYAK VS UNION OF INDIA	PRADOSH KUMAR DAS VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/15798/2024	RAJENDRA MOHAPATRA VS ADDL. JOINT COMMNR. CONSOLIDATION AND SETTLEMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
285	D-WP(C)/15800/2024	BASANTI SAHOO VS ADDL. JOINT COMMNR CONSOLIDATION AND SETTLEMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
286	D-WP(C)/15802/2024	SURENDRA KUMAR PANIGRAHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
287	D-WP(C)/15803/2024	TANULATA BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
288	D-WP(C)/15804/2024	NIHARBALA DAS VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
289	D-WP(C)/15805/2024	BIRANCHI NARAYAN PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
290	D-WP(C)/15806/2024	MINAKETAN RATHA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
291	D-WP(C)/15807/2024	DHARMAPADA NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
292	D-WP(C)/15808/2024	DAULAT AMAT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
293	D-WP(C)/15809/2024	MAMUNI NISA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
294	D-WP(C)/15814/2024	SURENDRA KUMAR PUJHARI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
295	D-WP(C)/15816/2024	M/S. ADITYA BIRLA GLOBAL TRADING PVT. LTD.	KAJAL SAHOO	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	D-WP(C)/15819/2024	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI GOUTAM PADHAN	RANJIT SAMAL	//
		VS	VS	0
297	D-WP(C)/15823/2024	STATE OF ODISHA HARISH CHATLANI	S.J.BISWAL	//
		VS	VS	0
298	D-WP(C)/15826/2024	SUB-REGISTRAR, BHUBANESWAR MEERA BEHERA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
299	D-WP(C)/15827/2024	STATE OF ODISHA RAJESH NAG	CHITTA RANJAN LENKA	//
		VS	VS	0
300	D-WP(C)/15829/2024	STATE OF ODISHA BIMAL KUMAR NAYAK	MAHESWAR MOHANTY	//
		VS	VS	0
301	D-WP(C)/15830/2024	STATE OF ODISHA KSHIROD KUMAR SAHOO	MAHESWAR MOHANTY	//
		VS	VS	0
302	D-WP(C)/15832/2024	STATE OF ODISHA UDAYANATH DEHURY	PRAVAT KUMAR PANDA	//
		VS	VS	0
303	D-WP(C)/15833/2024	STATE OF ODISHA GARUDA CHANDRA SAHOO	PRAVAT KUMAR PANDA	//
		VS	VS	0
304	D-WP(C)/15834/2024	STATE OF ODISHA PARESH KUMAR PANDA	SUKANTA KUMAR DALAI	//
		VS	VS	0
305	D-WP(C)/15835/2024	UNION OF INDIA RATIKANTA PANY	PRAVAT KUMAR PANDA	//
		VS	VS	0
306	D-WP(C)/15836/2024	STATE OF ODISHA SAROJ KUMAR PATTANAIAK	PRAVAT KUMAR PANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :08/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/15838/2024	STATE OF ODISHA SRINIBAS BEHERA VS	PRAVAT KUMAR PANDA VS	// // 0
308	D-WP(C)/15839/2024	STATE OF ODISHA PARAMANANDA BARIK VS	PRAVAT KUMAR PANDA VS	// // 0
309	D-WP(C)/15845/2024	STATE OF ODISHA BALARAM NAIK VS	PRAVAT KUMAR PANDA VS	// // 0
310	D-WP(C)/15846/2024	STATE OF ODISHA PRAFULLA KUMAR PANDA VS	PRAVAT KUMAR PANDA VS	// // 0
311	D-WP(C)/15848/2024	STATE OF ODISHA SK. ABDUL WAHAB VS COLLECTOR, JAJPUR	DAMODAR PATRA VS	// // 0
312	D-WP(C)/15850/2024	DURGESH NANDAN MOHAPATRA VS GOVT. OF INDIA	SUKANTA KUMAR MISHRA VS	// // 0
313	D-WP(C)/15854/2024	SARASWATI DEO VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// // 0
314	D-WP(C)/15855/2024	ANANTA KUMAR BISWAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // 0
315	D-WP(C)/15857/2024	SITARAM AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// // 0
316	D-WP(C)/15859/2024	SUMITRA MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // 0
317	D-WP(C)/15860/2024	PARBATI BEHERA VS ASSESSING OFFICER,ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI	KSHIROD KUMAR SAHOO VS	// // 0

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/15862/2024	MUKTADEI NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
319	D-WP(C)/15863/2024	RANJAN KUMAR PRAHARAJ VS BRANCH MANAGER, SBI, MAYURBHANJ	CHAKRADHAR SINGH VS	// 0 //
320	D-WP(C)/15865/2024	PRAVAT KUMAR PRADHAN VS STATE INFORMATION COMMNR. BBSR	SADASIVA PATRA (1) VS	// 0 //
321	D-WP(C)/15868/2024	MAMATANJALI PANDA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
322	D-WP(C)/15870/2024	DILLIP KUMAR SINGH VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
323	D-WP(C)/15871/2024	M/S. ADITYA BIRLA GLOBAL TRADING PVT. LTD.,INDIA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	KAJAL SAHOO VS	// 0 //
324	D-WP(C)/15873/2024	DR. HARINDAR SINGH VS DR. TAVINDER KAUR CHAWLA @ SACHI	JAGJIT SINGH CHHABRA VS	// 0 //
325	D-WP(C)/15874/2024	SUMANTA KUMAR BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
326	D-WP(C)/15875/2024	DEYYALA SANDESWAR RAO VS ORISSA HYDRO POWER CORPORATION, BBSR	BANAMALI SAHOO VS	// 0 //
327	D-WP(C)/15876/2024	BRAJENDRA KUMAR PANDA VS STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //
328	D-WP(C)/15878/2024	SURATH KUMAR MALLICK VS STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //
329	D-WP(C)/15880/2024	PRABHAT KUMAR MOHAPATRA	UMA CHARAN MISHRA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/15881/2024	MOHAMMED SHAFIQUE HOSSAIN	SADASIVA PATRA (1)	//
		VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/15882/2024	SUSANTA KUMAR PRADHAN	GOPABANDHU MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/15883/2024	KANCHAN MAHANTY	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/15884/2024	DILLIP KUMAR SAHU	GOPABANDHU MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/15885/2024	BHAKTABANDHU PRADHAN	GOPABANDHU MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/15887/2024	BINOD PRADHAN	GOPABANDHU MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/15890/2024	DIPTEE TRIPATHY	SUSANTA KUMAR MISHRA	//
		VS	VS	0
		COMMNR, OFFICE OF THE REGIONAL PROVIDENT FUND, BBSR,KHURDA		//
337	D-WP(C)/15891/2024	JASODA PRADHAN	GOPABANDHU MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/15893/2024	DHADIA PRADHAN	GOPABANDHU MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/15894/2024	SONALI JETHY	TANMAY MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
340	D-WP(C)/15898/2024	GAGAN BIHARI BHANJA	TANMAY MISHRA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/15900/2024	PRINCIPAL SECY. TO GOVT. BBSR NIRANJAN BAHINIPATI VS	TANMAY MISHRA VS	// // 0
342	D-WP(C)/15901/2024	PRINCIPAL SECY. TO GOVT. DEPT. BBSR YEDLA SIVA KUMAR VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
343	D-WP(C)/15904/2024	STATE OF ODISHA AMULYA KUMAR RATH VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
344	D-WP(C)/15906/2024	STATE OF ODISHA KHALID TANVEER JILANI VS	ADHIRAJ MOHANTY VS	// // 0
345	D-WP(C)/15907/2024	STATE OF ODISHA ARATIRANI SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
346	D-WP(C)/15908/2024	STATE OF ODISHA SURESH CHANDRA MEHER VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
347	D-WP(C)/15909/2024	STATE OF ODISHA BIRANCHI NARAYAN SETHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
348	D-WP(C)/15910/2024	STATE OF ODISHA M/A. SIMPLEX INFRASTRUTURES LTD., KOLKATA VS	ANUP NARAYAN MOHANTY VS	// // 0
349	D-WP(C)/15911/2024	UNION OF INDIA M/A. SIMPLEX INFRASTRUTURES LTD., KOLKATA VS	ANUP NARAYAN MOHANTY VS	// // 0
350	D-WP(C)/15912/2024	UNION OF INDIA M/A. SIMPLEX INFRASTRUTURES LTD., KOLKATA VS	ANUP NARAYAN MOHANTY VS	// // 0
351	D-WPCRL/10471/2024	UNION OF INDIA BHABHAMANI PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// // 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WPCRL/10515/2024	BIJULI BEHERA VS D.G. OF POLICE, CUTTACK	DURGA PRASAD DHAL VS	/ / 0 0 //
353	D-WPCRL/10584/2024	RABINDRANATH SAMAL VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	/ / 0 0 //
354	D-WPCRL/10609/2024	TRIPATI PANDA VS STATE OF ODISHA	SAYANTAN PANDA VS	/ / 0 0 //
355	D-ABLAPL/10448/2024	BHASKAR MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 0 //
356	D-ABLAPL/10455/2024	TIKI PRADHAN @ BISWARANJAN PRADHAN VS STATE OF ODISHA	ADITI HOTA VS	KHAMAR /92 /2024 0 //
357	D-ABLAPL/10457/2024	SANDIP KUMAR DAS @ SANDEEP NAYAK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /66 /2024 0 //
358	D-ABLAPL/10458/2024	ASHIS MISHRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	MARSHAGHAI /83 /2024 0 //
359	D-ABLAPL/10461/2024	PRATAP KUMAR MARTHA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	CHANDAKA P.S. /243 /2019 0 //
360	D-ABLAPL/10463/2024	BIJAYA MARHI VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /99 /2024 0 //
361	D-ABLAPL/10464/2024	SK. TAZUDDIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /164 /2024 0 //
362	D-ABLAPL/10465/2024	RABINDRA KUMAR SAMAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 0 //
363	D-ABLAPL/10468/2024	PRASANTA KUMAR SAHOO	BIBHUTI RANJAN MOHANTY	ATHGARH /108 /2024



# ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	D-ABLAPL/10470/2024	DAMBARUDHAR SWAIN	DEVASHIS PANDA	LINGARAJ P.S. /65 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	D-ABLAPL/10472/2024	MITHUN KUMAR BALIARSINGH @ MITHUN BALIARSINGH	PRAKASH KUMAR MISHRA	BARAMBA /83 /2024
		VS	VS	()
		STATE OF ODISHA		//
366	D-ABLAPL/10474/2024	LITU @ SUBRAT PARIDA	SRIKANT MOHAPATRA	BINJHARPUR /26 /2024
		VS	VS	()
		STATE OF ODISHA		//
367	D-ABLAPL/10482/2024	SATYANANDA SAHU	BISHWARANJAN SAHU	RASOL /73 /2024
		VS	VS	()
		STATE OF ODISHA		//
368	D-ABLAPL/10484/2024	RASHMI RANJAN SAHOO	SATYA NARAYAN MISHRA 4	BASUDEVPUR /168 /2024
		VS	VS	()
		STATE OF ODISHA		//
369	D-ABLAPL/10485/2024	AJAY KHADANGA	SRIKANTA PANDA	DASMANTAPUR /52 /2024
		VS	VS	()
		STATE OF ODISHA		//
370	D-ABLAPL/10487/2024	DEEPAK NAIK	BIRANCHI NARAYAN SAMAL	MOTANGA /73 /2024
		VS	VS	()
		STATE OF ODISHA		//
371	D-ABLAPL/10506/2024	BIRENDRA DAS	KULDEEP MOHANTY	BALASORE TOWN /230 /2021
		VS	VS	()
		STATE OF ODISHA		//
372	D-ABLAPL/10508/2024	BATAKRUSHNA MALIK @ BATIA	KULDEEP MOHANTY	KHUNTA /243 /2023
		VS	VS	()
		STATE OF ODISHA		//
373	D-ABLAPL/10509/2024	MANOJ AGRAWAL	GAYATRI PATRA	JHARSUGUDA /101 /2024
		VS	VS	()
		STATE OF ODISHA		//
374	D-ABLAPL/10510/2024	BHALU @ HALU PRADHAN	JYOTIRMAYA SAHOO	TANGI (KHURDA) /338 /2021
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-ABLAPL/10518/2024	STATE OF ODISHA ADIT KUMAR BISWAL VS	BYOMAKESH TRIPATHY VS	// / /0 ()
376	D-ABLAPL/10520/2024	STATE OF ODISHA MD. RAJA @ MD. ISLAM VS	RAJIV KUMAR MAHANTA VS	// KEONJHAR TOWN /123 /2023 ()
377	D-ABLAPL/10523/2024	STATE OF ODISHA MD. RAJA @ MD. ISLAM VS	RAJIV KUMAR MAHANTA VS	// KEONJHAR TOWN /119 /2023 ()
378	D-ABLAPL/10525/2024	STATE OF ODISHA NIRANJAN NAYAK VS	BIDYADHAR MANSING VS	// LAXMISAGAR P.S. /206 /2024 ()
379	D-ABLAPL/10526/2024	STATE OF ODISHA MAHESWAR MOHANTY @ BAYA VS	AMULYA RATNA PANDA VS	// DASARATHPUR /55 /2024 ()
380	D-ABLAPL/10528/2024	STATE OF ODISHA BISWANATH DAS VS	AMULYA RATNA PANDA VS	// BERHAMPUR /55 /2021 ()
381	D-ABLAPL/10530/2024	STATE OF ODISHA ANTARYAMI PUHAN VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /258 /2024 ()
382	D-ABLAPL/10536/2024	STATE OF ODISHA SHIBU MEHER VS	S.K.ZAFARULLA VS	// BOLANGIR TOWN /523 /2023 ()
383	D-ABLAPL/10537/2024	STATE OF ODISHA JAYANTI DASH @ BINA DAS VS	SK. ZAFARULLA VS	// KONARK /166 /2023 ()
384	D-ABLAPL/10538/2024	STATE OF ODISHA RAMACHANDRA NAYAK @ BOTTLE NAYAK VS	AMITAV TRIPATHY VS	// ODAGAON /97 /2024 ()
385	D-ABLAPL/10540/2024	STATE OF ODISHA BALIA @ BALARAM PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// JANKIA P.S. /399 /2022 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-ABLAPL/10554/2024	PRAKAS MALLIK VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /159 /2024 () //
387	D-ABLAPL/10556/2024	DHIREN DEVID MUNI VS STATE OF ODISHA	MANORANJAN PADHY VS	SEMILLIGUDA /39 /2024 () //
388	D-ABLAPL/10562/2024	NIRMAL MALLIK @ GILA MALLIK VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /159 /2024 () //
389	D-ABLAPL/10565/2024	MAYADHAR ROUT VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS	BHANDARIPOKHARI /143 /2024 () //
390	D-ABLAPL/10566/2024	SANIA @ RAJAT KUMAR MALLICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /186 /2024 () //
391	D-ABLAPL/10571/2024	PRAVATI MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /165 /2024 () //
392	D-ABLAPL/10572/2024	SEKH PANCHU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /78 /2024 () //
393	D-ABLAPL/10574/2024	KAMAL LOCHAN SAMAL @ TITU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	HINDOL /94 /2024 () //
394	D-ABLAPL/10580/2024	SANTANU BHOINA @ BHAENA VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /157 /2021 () //
395	D-ABLAPL/10585/2024	SUSANTA MANDAR VS STATE OF ODISHA	RONALISHA PRADHAN VS	BHANJANAGAR /180 /2016 () //
396	D-ABLAPL/10590/2024	SUBASINI PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	UDITNAGAR /391 /2023 () //
397	D-ABLAPL/10592/2024	KRUPASINDHU PRUSTY	JYOTIRMAYA SAHOO	NIRAKARPUR /95 /2024

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	D-ABLAPL/10594/2024	MITU @ PRASANT ROUT	IPSIT AUROBINDO ACHARYA	BANDAR MARINE /14 /2024
		VS	VS	()
		STATE OF ODISHA		//
399	D-ABLAPL/10596/2024	NALA LOKNATH	SRINIBASH SATAPATHY	SESHKHAL /40 /2024
		VS	VS	()
		STATE OF ODISHA		//
400	D-ABLAPL/10597/2024	ATMARAM NAYAK	OM SWARUP	MAHILA P.S.(BBSR) /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
401	D-ABLAPL/10598/2024	YOGESH ROURAY @ APUL	SAPAN KUMAR LENKA	MADHUPATNA /106 /2024
		VS	VS	()
		STATE OF ODISHA		//
402	D-ABLAPL/10599/2024	SUBANATHA SUNA	LALIT SAHU	LOISINGHA(BOLANGIR) /241 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	D-ABLAPL/10602/2024	SANGRAM KESHARI SAMANTARAY	TUSAR KUMAR MISHRA	BRAHMANITARANG /101 /2024
		VS	VS	()
		STATE OF ODISHA		//
404	D-ABLAPL/10603/2024	MANU CHOUHAN	AKASH BHUYAN	JHARSUGUDA /141 /2024
		VS	VS	()
		STATE OF ODISHA		//
405	D-ABLAPL/10604/2024	BHARAT CHANDRA SAHOO @ PUNA	BISWABHUSAN DAS	BHADRESWAR /49 /2024
		VS	VS	()
		STATE OF ODISHA		//
406	D-ABLAPL/10611/2024	KULAMANI BARIK	BASANTA KUMAR DAS	SIMULIA /201 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	D-ABLAPL/10612/2024	KANHA @ PRAMOD PRADHAN	JAYADEBA BEHERA	NUAGAON /74 /2024
		VS	VS	()
		STATE OF ODISHA		//
408	D-ABLAPL/10615/2024	MANAS RANJAN ROUT @ PAPU	AKASH BHUYAN	RAJKANIKA /58 /2020
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/10616/2024	STATE OF ODISHA RAJENDRA PRASAD NAHAK VS	ALOK KUMAR PANDA VS	// ASKA /240 /2024 ()
410	D-ABLAPL/10620/2024	STATE OF ODISHA KUMADINI SAHU @ KUMUDUNI SAHU VS	SASWATI MOHAPATRA VS	// DEOGARH /167 /2024 ()
411	D-ABLAPL/10621/2024	STATE OF ODISHA CHANDAN TANDI VS	SUSHANTA KUMAR JOSHI VS	// BELPARA /62 /2024 ()
412	D-ABLAPL/10622/2024	STATE OF ODISHA PRITI RANJAN SAHOO VS	PRAVASHA PUJAREE PARIDA VS	// KHANDAGIRI P.S. /614 /2023 ()
413	D-ABLAPL/10623/2024	STATE OF ODISHA BHAJENDRA JENA VS	PRAVASHA PUJAREE PARIDA VS	// AIR FIELD P.S. /81 /2024 ()
414	D-ABLAPL/10627/2024	STATE OF ODISHA BIPIN MALIK VS	NITYANANDA MOHAPATRA VS	// MARINE CHUDAMANI /112 /2023 ()
415	D-ABLAPL/10629/2024	STATE OF ODISHA CHATURBHUI SAHU @ CHATRUBHUI SAHU VS	JNYANANANDA PANDA VS	// / /0 ()
416	D-ABLAPL/10636/2024	STATE OF ODISHA SUKANTI BARIK @ SUKANTILATA BARIK VS	SURENDRA KUMAR BISWAL VS	// DHUSURI /11 /2019 ()
417	D-ABLAPL/10638/2024	STATE OF ODISHA SACHALA SAHOO VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /264 /2024 ()
418	D-ABLAPL/10639/2024	STATE OF ODISHA RAHIM KHAN VS	JYOTIRMAYA SAHOO VS	// NACHUNI /128 /2024 ()
419	D-ABLAPL/10640/2024	STATE OF ODISHA KSHETRABASI JENA VS STATE OF ODISHA	BISHNU PRASAD MALLICK VS	// CUTTACK SADAR /178 /2024 () //

# ORISSA HIGH COURT

MISC CASES FILED on :08/04/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/59/2023 CRLLP/59/2023	JAYANT KUMAR AGARWALA MP	GOPINATH MISHRA	18/2024
2	D-STREV/15799/2024 STREV/ /	M/S. ADANI ENTERPRISES LTD., BBSR MP	PRANAYA KISHORE HARICHANDAN	33/2024
3	D-STREV/15799/2024 STREV/ /	M/S. ADANI ENTERPRISES LTD., BBSR MP	PRANAYA KISHORE HARICHANDAN	34/2024
4	D-JCRLA/54/2018 JCRLA/54/2018	CHITA RANJAN KANHAR MP	MR. HARIPADA MOHANTY	47/2024
5	D-LAA/26/2018 LAA/26/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	132/2024
6	D-LAA/26/2018 LAA/26/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	133/2024
7	D-LAA/26/2018 LAA/26/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	134/2024
8	D-LAA/34/2018 LAA/34/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	135/2024
9	D-LAA/34/2018 LAA/34/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	136/2024
10	D-LAA/34/2018 LAA/34/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	137/2024
11	D-LAA/37/2018 LAA/37/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	138/2024
12	D-LAA/37/2018 LAA/37/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	139/2024
13	D-LAA/37/2018 LAA/37/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	140/2024
14	D-LAA/39/2018 LAA/39/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	141/2024
15	D-LAA/39/2018 LAA/39/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	142/2024
16	D-LAA/39/2018 LAA/39/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	143/2024
17	D-LAA/46/2018 LAA/46/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	144/2024
18	D-LAA/46/2018 LAA/46/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	145/2024
19	D-LAA/46/2018 LAA/46/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	146/2024
20	D-LAA/47/2018 LAA/47/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	147/2024
21	D-RPFAM/14090/2024 RPFAM/ /	YENNU (MADAKA) PADMINI MP	GOPINATH MISHRA	148/2024
22	D-LAA/47/2018 LAA/47/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	148/2024
23	D-LAA/47/2018 LAA/47/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	149/2024
24	D-RPFAM/196/2023 RPFAM/196/2023	SAROJ KUMAR NAYAK MP	PRAFULLA KUMAR KAR	149/2024
25	D-LAA/50/2018 LAA/50/2018	AKHIL CH.DEB MP	M/S.SUMITRA MOHANTY	150/2024
26	D-RPFAM/15824/2024	BIRENDRA KHORA	CHITTA RANJAN LENKA	

	RPFAM/ /	MP		150/2024
27	D-RPFAM/15841/2024	RASHMITA NAIK	ARJUNA CHARANA BEHERA	
	RPFAM/ /	MP		151/2024
28	D-LAA/50/2018	AKHIL CH.DEB	M/S.SUMITRA MOHANTY	
	LAA/50/2018	MP		151/2024
29	D-RPFAM/372/2023	BODDU GANDHI	BUDHIRAM DAS	
	RPFAM/372/2023	MP		152/2024
30	D-LAA/50/2018	AKHIL CH.DEB	M/S.SUMITRA MOHANTY	
	LAA/50/2018	MP		152/2024
31	D-RPFAM/233/2018	SOUMYA PRAKASH PARHI	RAJAT KUMAR PANDA	
	RPFAM/233/2018	MP		153/2024
32	D-LAA/51/2018	AKHIL CH.DEB	M/S.SUMITRA MOHANTY	
	LAA/51/2018	MP		153/2024
33	D-LAA/51/2018	AKHIL CH.DEB	M/S.SUMITRA MOHANTY	
	LAA/51/2018	MP		154/2024
34	D-RPFAM/15892/2024	KARTIKA CHANDRA SAMAL	ASHOK KUMAR BEHERA	
	RPFAM/ /	MP		154/2024
35	D-MATA/15818/2024	SK. JAHID	MAHESWAR MOHANTY	
	MATA/ /	MP		155/2024
36	D-LAA/51/2018	AKHIL CH.DEB	M/S.SUMITRA MOHANTY	
	LAA/51/2018	MP		155/2024
37	D-MATA/15851/2024	SURJEET PARIDA	KABIR KUMAR JENA	
	MATA/ /	MP		156/2024
38	D-LAA/28/2018	SUCHARUSINGH DEO	M/S.SUMITRA MOHANTY	
	LAA/28/2018	MP		156/2024
39	D-LAA/28/2018	SUCHARUSINGH DEO	M/S.SUMITRA MOHANTY	
	LAA/28/2018	MP		157/2024
40	D-LAA/28/2018	SUCHARUSINGH DEO	M/S.SUMITRA MOHANTY	
	LAA/28/2018	MP		158/2024
41	D-CONTC/4119/2023	SURYA KUMAR DASH		
	CONTC/4119/2023	MP		227/2024
42	D-SA/207/1991	PARDESHI	M/S P.K.ROUTRAY	
	SA/207/1991	MP		294/2024
43	D-SA/207/1991	PARDESHI	M/S P.K.ROUTRAY	
	SA/207/1991	MP		295/2024
44	D-SA/207/1991	PARDESHI	M/S P.K.ROUTRAY	
	SA/207/1991	MP		296/2024
45	D-SA/60/2001	MOHAN RAM		
	SA/60/2001	MP		297/2024
46	D-SA/60/2001	MOHAN RAM		
	SA/60/2001	MP		298/2024
47	D-CRLREV/5689/2024	AKHILA KUMAR BEHERA	INDRAMANI SAHOO	
	CRLREV/106/2024	MP		299/2024
48	D-SA/60/2001	MOHAN RAM		
	SA/60/2001	MP		299/2024
49	D-CRLREV/390/2023	PITAMBAR BHATI	SIDDHARTH PRASAD MISHRA	
	CRLREV/390/2023	MP		300/2024
50	D-SA/60/2001	MOHAN RAM		
	SA/60/2001	MP		300/2024
51	D-CRLREV/10521/2024	KHIRABDHIRAJ MAHAPATRA	ANJAN KUMAR BISWAL	
	CRLREV/ /	MP		301/2024
52	D-CRLREV/470/2024	SHOVAN KUMAR SAHOO	BIBHU PRASAD MOHANTY	
	CRLREV/3/2024	MP		302/2024
53	D-FAO/169/2022	RENU DEVI		
	FAO/169/2022	MP		339/2024
54	D-FAO/1036/2019	M.C. OF BISHNU SABITRI GIRLS HIGH SCHOOL	HOIIRMAYA GUPTA	
	FAO/1036/2019	MP		340/2024
55	D-FAO/1038/2019	M.C. OF MALATI DEVI GIRLS HIGH SCHOOL	PARMAPAR GUPTA	
	FAO/1038/2019	MP		341/2024
56	D-FAO/15896/2024	CHAIRMAN, M.C., PARADEEP PORT	BISWAJIT MOHANTY	
	FAO/ /	MP		342/2024
57	D-FAO/15896/2024	CHAIRMAN, M.C., PARADEEP PORT	BISWAJIT MOHANTY	
	FAO/ /	MP		343/2024

58	D-FAO/17/2021 FAO/17/2021	PRAJNA PARIDA MP		344/2024
59	D-FAO/18/2021 FAO/18/2021	CHITTARANJAN DAS MP		345/2024
60	D-BLAPL/5335/2024 BLAPL/1416/2024	PADU @ PADMA CHARAN PRADHAN MP	LAXMIDHAR MAHAPATRA	366/2024
61	D-BLAPL/6384/2024 BLAPL/2501/2024	TAPAN DEHURY MP	SURYA KANTA PRADHAN	367/2024
62	D-BLAPL/7813/2023 BLAPL/7813/2023	JAMAN SANKAR DORA MP		368/2024
63	D-CMP/15696/2024 CMP/ /	GIRIJA BHUSAN RATH MP	BIKRAM RATH	395/2024
64	D-CMP/8311/2024 CMP/235/2024	INDUSIND BANK LTD., BBSR MP	DEVI PRASAD TRIPATHY	396/2024
65	D-CMP/15780/2024 CMP/ /	BHUBANESWAR SAMAL MP	AJIT CH MOHAPATRA	397/2024
66	D-CMP/1716/2017 CMP/1716/2017	MANOJ KUMAR MISHRA MP	M/S.BIBHUDHANANDA MUDULI	398/2024
67	D-CMP/15842/2024 CMP/ /	SHARBANI BOSE MP	SONITA BISWAL	399/2024
68	D-CMP/15866/2024 CMP/ /	BHABAGRAHI @ BUDHADEB TARAI MP	TUSAR KUMAR MISHRA	400/2024
69	D-RSA/15698/2024 RSA/ /	PRADIP SAMAL @ HULA SAMAL MP	MALAYA KUMAR MISHRA	429/2024
70	D-RSA/15701/2024 RSA/ /	PRADIP SAMAL @ HULA SAMAL MP	MALAYA KUMAR MISHRA	430/2024
71	D-RSA/15702/2024 RSA/80/2024	MAMATA ROUSTRAY MP	PRASAN KUMAR SAHOO	431/2024
72	D-RSA/1904/2024 RSA/6/2024	KAILASH CHANDRA TRIPATHY MP	TRILOCHAN NANDA	432/2024
73	D-RSA/15770/2024 RSA/ /	BALUNKI SWAIN @ MOHANTY MP	PRASAN KUMAR SAHOO	433/2024
74	D-RSA/169/2020 RSA/169/2020	TUSHAR MOHANTY MP	AMIT PRASAD BOSE	434/2024
75	D-RSA/169/2020 RSA/169/2020	TUSHAR MOHANTY MP	AMIT PRASAD BOSE	435/2024
76	D-RSA/169/2020 RSA/169/2020	TUSHAR MOHANTY MP	AMIT PRASAD BOSE	436/2024
77	D-ABLAPL/7238/2024 ABLAPL/2660/2024	PARAMANANDA SAHU MP		636/2024
78	D-ABLAPL/7660/2024 ABLAPL/2844/2024	ANUP MOHAN SAHU @ GOURANGA @ BABU MP		637/2024
79	D-ABLAPL/5763/2024 ABLAPL/2290/2024	SUSANTA SEKHAR KAR @ SUKULA MP		638/2024
80	D-ABLAPL/5766/2024 ABLAPL/2148/2024	JAGA SWAIN @ JNANARANJAN SWAIN MP		639/2024
81	D-ABLAPL/3441/2020 ABLAPL/3441/2020	KANHU CHARAN MAHAPATRA @ TULU MALAPAKRMA MP	PRASAN KUMAR SAHOO	640/2024
82	D-ABLAPL/8190/2024 ABLAPL/2915/2024	BIJAY KUMAR DASH MP		641/2024
83	D-ABLAPL/3709/2024 ABLAPL/1566/2024	UMAKANTA DAS MP		642/2024
84	D-ABLAPL/10584/2023 ABLAPL/10584/2023	ALADA PAPA RAO MP		643/2024
85	D-ABLAPL/13682/2023 ABLAPL/13682/2023	PINTU BEHERA @ PRAFULLA KUMAR BEHERA MP		644/2024
86	D-ABLAPL/4639/2023 ABLAPL/4639/2023	ANURANJAN PARICHHA MP		645/2024
87	D-ABLAPL/2590/2024 ABLAPL/961/2024	SUSHIL KUMAR MOHANTY MP		646/2024
88	D-ABLAPL/5042/2023 ABLAPL/5042/2023	BAPINA DAS @ ABINASH DAS MP	SANTOSH KUMAR MOHANTY	647/2024
89	D-MACA/15692/2024	DEBIDUTTY TRIPATHY	PRADEEP KUMAR MISHRA	



	MACA/ /	MP		738/2024
90	D-MACA/3481/2024 MACA/53/2024	D.M., NATIONAL INSURANCE CO.LTD., ANGL MP	ANIL KUMAR VINITOSH SINHA	739/2024
91	D-MACA/3471/2024 MACA/47/2024	DIVL. MANAGER, NATIONAL INSURANCE MP	CO.LTD. VINITOSH SINHA	740/2024
92	D-MACA/695/2019 MACA/695/2019	BANGUN SITHA MP	ARUP KU.JENA	741/2024
93	D-MACA/7093/2024 MACA/ /	D.M.,M/S. NATIONAL INSURANCE COMPAN MP	PRAKASH KUMAR MOHANTY	742/2024
94	D-MACA/15779/2024 MACA/ /	MANJU RAY MP	BIRANCHI NARAYAN RATH	743/2024
95	D-MACA/11751/2024 MACA/ /	SR. D.M., M/S. ORIENTAL INSURANCE CO. MP	INDUJHIMBALA PATI	744/2024
96	D-CRLA/10462/2024 CRLA/ /	ANIL RAJ @ SANIA MP	ARIJEET MISHRA	812/2024
97	D-CRLA/10466/2024 CRLA/ /	SIPUN MAHANTA @ KALPATARU MAHAN MP	PARTHA SARATHI DAS	813/2024
98	D-CRLA/10466/2024 CRLA/ /	SIPUN MAHANTA @ KALPATARU MAHAN MP	PARTHA SARATHI DAS	814/2024
99	D-CRLA/10475/2024 CRLA/ /	GYANA RANJAN DAS @ PAPU MP	ARIJEET MISHRA	815/2024
100	D-CRLA/10475/2024 CRLA/ /	GYANA RANJAN DAS @ PAPU MP	ARIJEET MISHRA	816/2024
101	D-CRLA/10475/2024 CRLA/ /	GYANA RANJAN DAS @ PAPU MP	ARIJEET MISHRA	817/2024
102	D-CRLA/587/2015 CRLA/587/2015	PUA@SUSANTA MALLICK@SUSANTA KUM MP	SA. ABHIR KUMAR SAHOO, A.K.PARIDA	818/2024
103	D-CRLA/10427/2024 CRLA/ /	PRATAP KUMAR KESHI MP	SUKANTA KUMAR NAYAK	819/2024
104	D-CRLA/10427/2024 CRLA/ /	PRATAP KUMAR KESHI MP	SUKANTA KUMAR NAYAK	820/2024
105	D-CRLA/10582/2024 CRLA/ /	PURANDHAR CHHURIA MP	AKSHAYA KUMAR SAHOO	821/2024
106	D-CRLA/10582/2024 CRLA/ /	PURANDHAR CHHURIA MP	AKSHAYA KUMAR SAHOO	822/2024
107	D-CRLA/35/2019 CRLA/35/2019	MANDAR NAYAK MP	M/S.NAIBEDYA PRASAD SAMAL, S.MAHARANA, A.K.PRUSTY, (MR.S	823/2024
108	D-CRLA/1188/2023 CRLA/1188/2023	PRAFULLA CHANDRA PANIGRAHI MP	DIGAMBAR SETHI	824/2024
109	D-CRLA/224/2020 CRLA/224/2020	SIBA SANKAR MAHANKUDA MP	RAMESH AGARWAL	825/2024
110	D-CRLA/129/2023 CRLA/129/2023	BHASKAR SAHOO MP	BIRAJA PRASANNA DAS, M/S.BISWO RANJAN SWAIN, A.BHUYAN	826/2024
111	D-CRLA/10641/2024 CRLA/ /	AKSHAYA KUMAR SETHI MP	ASHWINI KUMAR DAS	827/2024
112	D-CRLA/10641/2024 CRLA/ /	AKSHAYA KUMAR SETHI MP	ASHWINI KUMAR DAS	828/2024
113	D-CRLMC/3496/2024 CRLMC/431/2024	ANJAN KUMAR ROUT MP		865/2024
114	D-CRLMC/10456/2024 CRLMC/ /	BHIKARI CHARAN PAL MP	MONOMOY BASU	866/2024
115	D-CRLMC/10459/2024 CRLMC/ /	AMAR KUMAR SAHOO MP	JUGALA KISHORE PANDA	867/2024
116	D-CRLMC/10522/2024 CRLMC/ /	ANNAPURNA MISHRA@ARNAPURNA PATI MP	ABHABANI SHANKAR DASPARIDA	868/2024
117	D-CRLMC/10527/2024 CRLMC/ /	SAILABALA MISHRA MP	SANGRAM MISHRA	869/2024
118	D-CRLMC/3661/2023 CRLMC/3661/2023	DR.RABI NARAYAN SATAPATHY MP	DEVASHIS PANDA	870/2024
119	D-CRLMC/10576/2024 CRLMC/ /	DIBAKAR @ KALU @ KALIA DALEI MP	JAGAJIT PANA	871/2024
120	D-CRLMC/10581/2024 CRLMC/ /	ADITYANARAYAN PANDA MP	SUSANTA KUMAR BARAL	872/2024

121	D-CRLMC/4946/2023 CRLMC/4946/2023	PRADIPTA KUMAR DAS MP	LENIN RAJ K	873/2024
122	D-CRLMC/10601/2024 CRLMC/ /	ANNAPURNA BEHERA MP	TUSAR KUMAR MISHRA	874/2024
123	D-CRLMC/10601/2024 CRLMC/ /	ANNAPURNA BEHERA MP	TUSAR KUMAR MISHRA	875/2024
124	D-CRLMC/5345/2024 CRLMC/675/2024	DURMAN GAHIR MP		876/2024
125	D-CRLMC/10619/2024 CRLMC/ /	CHINTU @ ANIPKU KUMAR PRADHAN MP	PRAVAT KUMAR NAYAK	877/2024
126	D-CRLMC/10617/2024 CRLMC/ /	B.SUMAN KUMAR MP	PRAVASH PUJAREE PARIDA	878/2024
127	D-CRLMC/10624/2024 CRLMC/ /	SAMBIT KUMAR BALIARSINGH MP	PRAVASH PUJAREE PARIDA	879/2024
128	D-CRLMC/10628/2024 CRLMC/ /	SUNIL KUMAR DALAI @ SUNIL DALAI MP	ANIRUDHA DAS	880/2024
129	D-CRLMC/10631/2024 CRLMC/ /	BISCHITRA DALAI @ DALEI MP	ANIRUDHA DAS	881/2024
130	D-WA/15700/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1802/2024
131	D-WA/15700/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1803/2024
132	D-WA/15700/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1804/2024
133	D-WA/15708/2024 WA/ /	STATE OF ODISHA MP	SURYA NARYAN PATNAIK,A.G.A	1805/2024
134	D-WA/10556/2024 WA/ /	SUBASINI DEI MP	UMAKANT SAHOO	1805/2024
135	D-WA/15708/2024 WA/ /	STATE OF ODISHA MP	SURYA NARYAN PATNAIK,A.G.A	1806/2024
136	D-WA/15734/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1807/2024
137	D-WA/15734/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1808/2024
138	D-WA/15713/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	1809/2024
139	D-WA/15734/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1810/2024
140	D-WA/15713/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	1811/2024
141	D-WA/15743/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1812/2024
142	D-WA/15743/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1813/2024
143	D-WA/15743/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1814/2024
144	D-WA/15745/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1815/2024
145	D-WA/15745/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1816/2024
146	D-WA/10980/2024 WA/ /	CHINMAYEE CHARULAXMI MP	RAMDAS ACHARY	1817/2024
147	D-WA/15810/2024 WA/ /	CHITTARANJAN ROUT MP	SUSANTA KUMAR DASH	1818/2024
148	D-WA/15801/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	1819/2024
149	D-WA/15801/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	1820/2024
150	D-WA/15801/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	1821/2024
151	D-WA/15843/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA, A.G.A.	1822/2024
152	D-WA/15843/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	

	WA/ /	MP		1823/2024
153	D-WA/15843/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		1824/2024
154	D-WA/15847/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	
	WA/ /	MP		1825/2024
155	D-WA/15847/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	
	WA/ /	MP		1826/2024
156	D-WA/15847/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	
	WA/ /	MP		1827/2024
157	D-WA/15858/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		1828/2024
158	D-WA/15858/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		1829/2024
159	D-WA/15858/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		1830/2024
160	D-WA/15888/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		1831/2024
161	D-WA/15888/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		1832/2024
162	D-WA/15888/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		1833/2024
163	D-WA/15905/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		1834/2024
164	D-WA/15905/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		1835/2024
165	D-WA/15905/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		1836/2024
166	D-WP(C)/990/2024	TARINI PRASAD SINGH	SIDHESWAR MALLIK	
	WP(C)/596/2024	MP		5044/2024
167	D-WP(C)/15693/2024	SUMANT KUMAR SAHOO	SHASHIBHUSAN BISWAL	
	WP(C)/ /	MP		5045/2024
168	D-WP(C)/15694/2024	RAMESH CHANDRA ROUSTRAY	MANOJA KUMAR KHUNTIA	
	WP(C)/8631/2024	MP		5046/2024
169	D-WP(C)/15706/2024	DR. NAMITA RATH	DR.PURUSOTTAM CHULI	
	WP(C)/ /	MP		5047/2024
170	D-WP(C)/10479/2014	LADE SRIHARI PHAKEER	M/S.A.K.NANDA	
	WP(C)/10479/2014	MP		5048/2024
171	D-WP(C)/37254/2023	RAMESH CHANDRA PANDA	NITISH KUMAR MISHRA	
	WP(C)/37254/2023	MP		5049/2024
172	D-WP(C)/13118/2020	JAGABANDHU PATRA	B.N.PARIDA	
	WP(C)/13118/2020	MP		5050/2024
173	D-WP(C)/190/2024	SREYAS KALAS	GOUTAM CH. ROUT	
	WP(C)/1110/2024	MP		5051/2024
174	D-WP(C)/15727/2024	SAMARPANA DASH	SARATHI JYOTI MOHANTY	
	WP(C)/8646/2024	MP		5052/2024
175	D-WP(C)/15737/2024	RABINDRA SAHOO	RANJAN KUMAR NAYAK	
	WP(C)/ /	MP		5053/2024
176	D-WP(C)/10226/2024	MAHADEV MUNDA	ANIRUDHA DAS	
	WP(C)/ /	MP		5054/2024
177	D-WP(C)/15750/2024	KISHORE CHANDRA SAHU	SUVENDU KUMAR RAY	
	WP(C)/ /	MP		5055/2024
178	D-WP(C)/23059/2023	ARNAPURNA SAHOO	KISHORE KUMAR MISHRA	
	WP(C)/23059/2023	MP		5056/2024
179	D-WP(C)/20526/2023	RAJENDRA SAHOO	KISHORE KUMAR MISHRA	
	WP(C)/20526/2023	MP		5057/2024
180	D-WP(C)/30013/2022	PRABASINI PANDA	DURGESH NARAYAN RATH	
	WP(C)/30013/2022	MP		5058/2024
181	D-WP(C)/15751/2024	BULARAM BEHERA	PURNA CHANDRA DAS	
	WP(C)/8629/2024	MP		5059/2024
182	D-WP(C)/15753/2024	DR. SHELLY PATANAIAK	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		5060/2024
183	D-WP(C)/15756/2024	BAYANI ROUT	MANOJ KUMAR MOHANTY	
	WP(C)/8622/2024	MP		5061/2024

184	D-WP(C)/21482/2016 WP(C)/21482/2016	ROJINA SAHOO MP		5062/2024
185	D-WP(C)/15757/2024 WP(C)/ /	SOUMYA RANJAN BEHERA MP	SAILESH DAS	5063/2024
186	D-WP(C)/35956/2023 WP(C)/35956/2023	M/S CLEAN N CLEAN, BBSR MP		5064/2024
187	D-WP(C)/5941/2023 WP(C)/5941/2023	NEW INDIA AGENCY, DHENKANAL MP	JAJATI KISHORE MOHANTY	5065/2024
188	D-WP(C)/15766/2024 WP(C)/ /	M/S. THE K C LTD. GANJAM MP	KANANBALA ROY CHOUDHURY	5066/2024
189	D-WP(C)/8270/2024 WP(C)/6471/2024	NAROTTAM PRADHAN MP		5067/2024
190	D-WP(C)/15771/2024 WP(C)/ /	UTKAL TRADING COMPANY PVT. LTD. SUNDHARA MP	CHITRASENIPARIDA	5068/2024
191	D-WP(C)/15782/2024 WP(C)/ /	SOMANATH DAS MP	ANJAN KUMAR BISWAL	5069/2024
192	D-WP(C)/15783/2024 WP(C)/ /	DR. AKASH KUMAR AGARAWAL MP	KOUSIK ANANDA GURU	5070/2024
193	D-WP(C)/15789/2024 WP(C)/ /	M/S. SANGRAM MISHRA, SONEPUR MP	PRABODHA CHANDRA NAYAK	5071/2024
194	D-WP(C)/15788/2024 WP(C)/ /	M/S QUINN INDIA CATERING, CUTTACK MP	AMAR KUMAR MOHANTY	5072/2024
195	D-WP(C)/15800/2024 WP(C)/ /	BASANTI SAHOO MP	SUDHIR KUMAR MALLICK	5073/2024
196	D-WP(C)/9221/2024 WP(C)/ /	SUSAMA NAIK MP	SUKANTA KUMAR MISHRA	5074/2024
197	D-WP(C)/15834/2024 WP(C)/ /	PARESH KUMAR PANDA MP	SUKANTA KUMAR DALAI	5075/2024
198	D-WP(C)/15848/2024 WP(C)/ /	SK. ABDUL WAHAB MP	DAMODAR PATRA	5076/2024
199	D-WP(C)/15850/2024 WP(C)/ /	DURGESH NANDAN MOHAPATRA MP	SUKANTA KUMAR MISHRA	5077/2024
200	D-WP(C)/26924/2023 WP(C)/26924/2023	RAJA RAJENDRA PRASAD SAHOO MP	DEBENDRA KUMAR DHAR	5078/2024
201	D-WP(C)/15863/2024 WP(C)/ /	RANJAN KUMAR PRAHARAJ MP	CHAKRADHAR SINGH	5079/2024
202	D-WP(C)/15860/2024 WP(C)/ /	PARBATI BEHERA MP	KSHIROD KUMAR SAHOO	5080/2024
203	D-WP(C)/15873/2024 WP(C)/ /	DR. HARINDAR SINGH MP	JAGJIT SINGH CHHABRA	5081/2024
204	D-WP(C)/20977/2010 WP(C)/20977/2010	JAWAHARLAL MOHANTA MP	M/S.SHASHI B.JENA	5082/2024
205	D-WP(C)/15890/2024 WP(C)/ /	DIPTÉE TRIPATHY MP	SUSANTA KUMAR MISHRA	5083/2024
206	D-WP(C)/15894/2024 WP(C)/ /	SONALI JETHY MP	TANMAY MISHRA	5084/2024
207	D-WP(C)/12609/2024 WP(C)/7236/2024	SUVENDU BEHERA MP		5085/2024
208	D-WP(C)/15901/2024 WP(C)/ /	YEDLA SIVA KUMAR MP	PRAFULLA KUMAR MOHAPATRA	5086/2024
209	D-WP(C)/15910/2024 WP(C)/ /	M/A. SIMPLEX INFRASTRUTURES LTD., KONARK MP	KUNJAYAN MOHANTY	5087/2024
210	D-WP(C)/15911/2024 WP(C)/ /	M/A. SIMPLEX INFRASTRUTURES LTD., KONARK MP	KUNJAYAN MOHANTY	5088/2024
211	D-WP(C)/15912/2024 WP(C)/ /	M/A. SIMPLEX INFRASTRUTURES LTD., KONARK MP	KUNJAYAN MOHANTY	5089/2024